

speeding at about 45 miles—it would have taken in all about 15 minutes before it came to a dead stop and in order to back . . .

SOMI HON. MEMBERS: No, no.

MR. CHAIRMAN: Order, order.

SHRI S. V. RAMASWAMY: All these have been worked out. The figures are that the earliest that could have been done to pick up Mr. Rama Rao was by the Janata Express which picked him up.

SHRIMATI YASHODA REDDY: No.

SHRI BHUPESH GUPTA: How does he know it?

SHRI S. V. RAMASWAMY: It has been worked out.

SHRI BHUPESH GUPTA: No, Sir. You better allow me to ask questions.

MR. CHAIRMAN: Mr. Ramaswamy, you are getting the barrage from this side more than from the other side.

SHRI BHUPESH GUPTA: That is correct. He said it. He might contest the statement.

MR. CHAIRMAN: Don't bother about it.

SHRIMATI SAVITRY DEVI NIGAM: May I know whether it is a fact that . . .

MR. CHAIRMAN: No, no. I think it deserves no more attention than we have been able to give it during the question time.

SHRI BHUPESH GUPTA: One question I would like to ask.

MR. CHAIRMAN: No more.

SHRI BHUPESH GUPTA: I cannot allow him to go on unchallenged. Mr. Rama Rao was a Member of this House. The Minister said that his pyjama was loose and from that he deduced that he was going to the lavatory. Do I understand that when

people go to sleep, they tighten their pyjamas in such a way that they never become loose? What I want . . .

MR. CHAIRMAN: Mr. Gilbert.

SHRI N. M. LINGAM: May I know whether the Government would institute a judicial enquiry?

MR. CHAIRMAN: Order, order.

SHRI ARJUN ARORA: It will take 15 minutes for the train to come to a dead stop?

(Wo. reply.)

SHRIMATI T. NALLAMUTHU RAMAMURTI: Why not depend upon the good sense of the House and reintroduce some safety measures like the alarm-chain in view of this tragic incident? Life was found there but because it was delayed . . .

MR. CHAIRMAN: It is not a question that you are putting.

SHRI BHUPESH GUPTA: Sir . . .

MR. CHAIRMAN: No more. Next question.

SHRI BHUPESH GUPTA: We can make a request.

MR. CHAIRMAN: Question No. 97.

SHRI BHUPESH GUPTA: I have to make only one request. This enquiry does not satisfy us. A fresh enquiry is needed.

नई दिल्ली में होटलों और रेस्तरांओं
का निरीक्षण करने की व्यवस्था

*६७. श्री ए० सी० गिल्बर्ट : क्या
स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या इस बात का पता लगाने के
लिये कि स्वास्थ्य सम्बन्धी नियमों का पालन
किया जाता है या नहीं, नई दिल्ली
म्युनिसिपल कमिटी के स्वास्थ्य विभाग

में नई दिल्ली के होटलों और रेस्टोरेंटों का निरीक्षण करने की कोई व्यवस्था है;

(ख) यदि हां, तो ये निरीक्षण कितने समय के बाद किये जाते हैं और किस पद के अधिकारी द्वारा किये जाते हैं;

(ग) पिछले पांच वर्षों में नई दिल्ली में कितने होटलों और रेस्टोरेंटों का निरीक्षण किया गया और कितने मामलों में उन्हें स्वास्थ्य सम्बन्धी नियमों का पालन करते हुए नहीं पाया गया;

(घ) कितने मामलों में पालन न करने वालों के विरुद्ध कार्यवाही की गई; और

(ङ) इसी अवधि में कितने खोमचे वालों का खाने का गंदा सामान बेचने के कारण चालान किया गया ?

ARRANGEMENT FOR CHECKING HOTELS AND RESTAURANTS IN NEW DELHI]

•97. SHRI A. C. GILBERT: Will the Minister of HEALTH be pleased to state:

(a) whether there is any arrangement in the Health Department of the New Delhi Municipal Committee to check hotels and restaurants in New Delhi with a view to find out whether health bye-laws are observed;

(b) if so, at what intervals these checks are undertaken and what is the rank of the officer by whom these checks are conducted;

(c) the number of the hotels and restaurants in New Delhi which were checked during the last five years and in how many cases they were found wanting in observing health bye-laws;

(d) the number of cases in which action was taken against the defaulters; and

(e) the number of hawkers during the same period who were challaned for selling unhealthy articles of food?]

स्वास्थ्य मन्त्री (श्री डी० पी० कर्मकर) : (क) जी, हां ।

(ख) नई दिल्ली नगरपालिका ने बतलाया कि सफ़ाई निरीक्षक प्रत्येक होटल और रेस्तरां का सप्ताह में कम से कम एक बार निरीक्षण करता है तथा मुख्य सफ़ाई निरीक्षक, सहायक स्वास्थ्य अधिकारी और चिकित्सक स्वास्थ्य अधिकारी बार बार निरीक्षण करते हैं ।

(ग) से (ङ). नई दिल्ली नगरपालिका से सूचना एकत्र की जा रही है और सभापटल पर रख दी जायेगी ।

[THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR) : (a) Yes, Sir.

(b) The New Delhi Municipal Committee have reported that every hotel and restaurant is being checked by the Sanitary Inspector at least once a week and frequent visits are made by the Chief Sanitary Inspector, Assistant Health Officer and the Medical Officer of Health.

(c) to (e) The information is being collected from the New Delhi Municipal Committee and will be laid on the Table of the Sabha.]

SHRI A. C. GILBERT: May I know whether all the restaurants and hotels prepare the articles of food in fly and dust-proof kitchens?

SHRI D. P. KARMARKAR: Yes, Sir. It seems that these inspectors are supposed to have gone there and if they have found something wrong, they would have prosecuted them. In other words, I am not able to say at this moment that all the kitchens are free from flies and things like that.

[] English translation.

SHRI A. C. GILBERT: May I request the hon. Minister to ensure that all the hotels and restaurants prepare the articles of food in fly and dust-proof kitchens?

SHRI D. P. KARMARKAR: Yes, Sir. That is our hope.

SHRIMATI SAVITRY DEVI NIGAM: May I know the number of inspectors who have been assigned to do this work and whether the hon. Minister is aware that the number of inspectors itself is such a small one that it is humanly impossible for them to inspect so many kitchens in so many hotels and restaurants in the capital?

SHRI D. P. KARMARKAR: I think I shall pass on that question to the Committee and place that information also along with my reply to parts (c), (d) and (e) of the question.

SHRI FARIDUL HAQ ANSARI: May I know whether the hon. Minister is aware that only two months ago it appeared in all the local papers that the kitchens and pantries of these hotels were in a very insanitary condition?

SHRI D. P. KARMARKAR: Well, I have not read that but I should like to await the information to (c), (d) and (e) to answer that.

DIWAN CHAM AN LALL: May I ask the hon. Minister whether he is aware that evidence was led before the Hotel Standards Committee that many of the staff in these kitchens suffered from diseases ranging from leprosy to other diseases? What arrangements are made to have them examined periodically?

SHRI D. P. KARMARKAR: Well, Sir, I am not aware of the particular Report that my friend referred to but if this is the condition, it is up to the New Delhi Municipal Committee to see to it that such things do not occur.

DIWAN CHAMAN LALL: Since these things do occur, is it not necessary for the Government to take some powers

in their own hands in order to make the necessary regulations to see that the staff in the kitchen is properly examined periodically?

SHRI D. P. KARMARKAR: No, Sir. We do not propose to take those powers because we have not got the staff or personnel for the inspection of the restaurants. But it is certainly an important matter and I shall pass on the questions and the answers in this House today to the Committee and I am sure that the New Delhi Municipal Committee, if they have not already taken enough care, will take further care about the matter.

SHRIMATI T. NALLAMUTHU RAMAMURTI: May I suggest that inspectors with knowledge of domestic science as well as of health and hygiene are employed for such purposes and that some women are included?

SHRI D. P. KARMARKAR: It is, of course, a question of knowledge but this question is a little different in that matter. Men and women do not matter and all will have to be included.

SHRI TAJAMUL HUSAIN: Are the Government aware that most of the hotels and restaurants in India are in a most unhygienic condition and, if so, what do they intend to do?

श्री राम सहाय : क्या मैं यह जान सकूंगा कि इस विषय के महत्व को देखते हुए, जो कनाट प्लेस और आसपास की दुकानें हैं और पुरानी दिल्ली में भी दुकानें हैं, उनका मंत्री महोदय स्वयं निरीक्षण करेंगे ?

श्री डी० पी० करमरकर : आदत नहीं है मिनिस्टर्स को वहाँ जाने की। मैं चाहता आदत हो जाये। फिर भी मैं कभी माननीय सदस्य के साथ जाना चाहूंगा।

SHRI D. P. KARMARKAR: I think, Sir, that Government are aware of the insanitary condition of some of the restaurants. Government's advice

would be to ask people not to visit these restaurants at all. As a matter of fact, I have never done it and so, Sir, the best way would be to avoid these hotels. The second best way would be to make them as clean as possible by regimental rules and the like.

SHRI BHUPESH GUPTA: We want to know whether the Health Ministry is not responsible for this. That is the question we . . .

MR. CHAIRMAN: He wants to know whether the Health Ministry has any responsibility in this.

SHRI BHUPESH GUPTA: Let me ask in that light. May I know how many such restaurants are in Delhi that it is not possible for the Health Ministry in Delhi to have them at least periodically inspected by their inspectors?

MR. CHAIRMAN: Mr. Satyacharan.

SHORTAGES IN TECHNICAL CATEGORIES OF PERSONNEL IN OVERSEAS COMMUNICATIONS SERVICE

*98. SHRI SATYACHARAN: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state the steps Government propose to take to meet the shortages in technical categories personnel in the Overseas Communications Service?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (DR. P. SUBBARAYAN) : The Overseas Communications Service have succeeded in having suitable candidates nominated by the U.P.S.C. against the existing vacancies in the grade of Assistant Engineers.

Sustained efforts are being made, through the U.P.S.C. and the Employment Exchanges, etc., to recruit suitable candidates for the vacant posts of Technical Assistants and Mechanics Class II.

SHRI SATYACHARAN: May I know, Sir, whether it is a fact that a large number of candidates have

desisted from joining these posts because of the meagre emoluments attached to them?

DR. P. SUBBARAYAN: Well, Sir, we have not found that.

EXECUTION OF CONSTRUCTION WORK OF OVERSEAS COMMUNICATIONS SERVICE

*99. SHRI SATYACHARAN: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to refer to paragraph 13 of the Hundred and Fourteenth Report of the Estimates Committee (Second Lok Sabha) and state what measures are being taken for the speedy execution of construction work entrusted to the Central Public Works Department in respect of the Overseas Communications Service?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (DR. P. SUBBARAYAN): Estimates Committee recommendation relating to execution of works for Overseas Communications Service has been taken up for consideration in consultation with the Ministry of Works, Housing and Supply. All possible steps will be taken to ensure that no delay takes place in the execution of construction work in respect of that Organisation.

SHRI SATYACHARAN: May I know, Sir, whether the shortfall in land and buildings could have been avoided, because it is pointed out by the representatives of the Ministry that it was due to the shortage of foreign currency that this thing happened—about 39 per cent, of the Plan target?

DR. P. SUBBARAYAN: Yes, Sir, we cannot help this; our position with regard to foreign exchange is very tight.

SHRI SATYACHARAN: Yes, Sir, that is known to us, but what I ask is whether under the C.P.W.D. whatever has been done so far, could it have been avoided because in case of land and also buildings the question of shortage of foreign currency was not involved.